

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: NANDKISHORE STEEL INDUSTRIES PRIVATE LIMITED Date of Commencement of Liquidation: 26-09-2018; List of Stakeholders as on Date: 26-09-2018; Name of IP: Mr. Amit Chandrashekhar Poddar; Last 5 digit of registration number: 10792

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	758000	0	758000	0	0	0	NA
2	Liquidation costs incurred till date	0	1863260	0	1863260	0	0	0	NA
3	Secured financial creditors	01	134160282	01	134160282	0	0	0	Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	Annexure 5
6	Operational creditors (Employees)	01	55385	01	55385	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	01	64788328	01	64788328	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	03	159972	03	159972	0	0	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	04	146911264.5	03	146876264.50	0	35000	0	Annexure 9
Total		10	348696491.5	9	348661491.5	0	35000	0	